DELHI URBAN SHELTER IMPROVEMENT BOARD GOVT. OF NCT OF DELHI (PARLIAMENT CELL)

Room No.31, Punarvas Bhawan, I.P. Estate, New Delhi-110002

No. DD/PC/DUSIB/D- 253

dated: 31/12/21

To,

The Dy. Secretary (Question Cell)
Delhi Legislative Assembly, Delhi-54

Subject:- Providing reply in r/o Un-Starred question no. 138 dated 04/01/2022.

Please find enclosed herewith **100 copies** of reply of Un-Starred question no. 138 raised by Sh. Vishesh Ravi, MLA, duly approved by the Competent Authority.

Director (PC) Phone No. 23378485

Copy to:-

Director(DIP) along with 150 copies.

दिल्ली शहरी आश्रय सुधार बोर्ड राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार संसद प्रकोष्ट

पुनर्वास भवन, कमरा न0-31 आई०पी०इस्टेट, नई दिल्ली

अतारांकित प्रश्न संख्याः- 138

दिनांक:- 04-01-2022

प्रश्नकर्ता का नामः श्री विशेष रवि, विधायक

क्र॰	प्रश्न	उ त्तर
क	मेरे द्वारा दिल्ली शहरी आश्रय सुधार बोर्ड में लिखे	माननीय विधायक द्वारा प्राप्त प्रत्रों पर की गयी कार्यवाही की
	पत्रों दिनांक 24.09.2021, 13.08.2021,	स्टेटस रिपोर्ट संलग्न है।
	23.10.2021, 17.09.2021, 18.10.2021,	
	18.10.2021, 18.10.2021,	
	18.10.2021,18.10.2021, 24.09.2021,	
	02.09.2021, 12.10.2021,12.10.2021,	
	10.03.2021, 03.02.2021	• •
	संदर्भ संख्या क्रमश- 120149,11977, 120359, 120089, 120330, 120324, 120298, 120331, 120299, 120125, 119991, 120301, 1203321, 118608, 118063 पर क्या कार्रवाई की गई; और	
ख	इन पत्रों पर कार्वाई में विलंब के क्या कारण	माननीय विधायक के द्वारा सभी पत्रों पर समयानुसार
	हैं तथा इसके लिए कौन-कौन कर्मचारी	कार्यवाही की गयी है।
	उत्तरदायी हैं; पूर्ण विवरण दें?	

यह उत्तर सक्षम अधिकारी की पूर्व अनुमति से प्रेषित किया जाता है।



निदेशक (संसद प्रकोष्ट)

उप-सचिव(प्रश्न शाखा),पुराना सचिवालय, दिल्ली-110054.

DELHI URBAN SHELTER IMPROVEMENT BOARD Government of NCT of Delhi Office of Executive Engineer C-10 Inderlok, New Delhi-110035 Email: eec10.dusib35@gmail.com

Subject: Reply/Action taken of Vidhan Sabha Unstarred Question No 138 dated 04.01.2022 raised by Hon'ble MLA Sh Vishesh Ravi during Winter Session 2022

माननीय विधान सभा सदस्य श्री विशेष रवि द्वारा अतारांकित प्रश्न 138 का प्रतिउतर/कार्यवाही का विवरण

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S. N.	Referene Number	Date	Content of Letter	Reply/Action Taken	
-	Ref. No- 120149/24/9/2021	24/09/20	To EE DUSIB, Regarding immediate repair of flats of DUSIB Old Quarters (Amrit Kaur Puri) in AC 23 Karol Bagh.	The proposed work does not cover under any plan scheme of DUSIB. The status of already briefed personally to Hon'ble MLA to provide requisite budget from other source.	प्रस्तावित कार्य विभाग के किसी मद के अन्तर्गत नहीं आता है. यह कार्य किसी अन्य मद से ही किया जा सकता है. ऐसा माननीय सदस्य को बता दिया गया है.
7	Ref.No- 11977/13/8/2021 Ref.No- 120359/23/10/202 1	13/08/20 21 23/10/20 21	To CEO DUSIB, Request for consideration of the findings of the 2019 survey conducted by DUSIB in JJ cluster- Dev Nagar to ascertain the no. of legible makeshift houses (ihuggis) in this JJ cluster or conduct a new survey in this JJ cluster to ascertain the 17 legible	Matter pertains to rehabilitation / administration.	यह कार्य पुनर्वास / प्रशासन विभाग से सम्बंधित है.

2012/202

	प्रस्ताव एवं नक्शा विचाराधीन है.	कार्य का निविदा जारी कर दिया गया है, इसके उपरांत कार्य किया जायेगा.	दाल मंडी शिशु वाटिका में खुले जिम का कार्य किया जा रहा है. दरीबा पान निकट एम् बी होटल पहारगज शिशु वाटिका का कार्य जल्द किया जायेगा.	यह जे जे क्लस्टर पुनर्वास सूची में हैं, अतः कार्य उच्च अधिकारीयों की संतुति के बाद किया जा सकेगा.
	Proposal is under consideration /preparation of requisite drawing.	Tender are invited for carrying out of requisite repair and work shall be taken up after award of work.	Installation of Open Gym is in progress in Shishu Vatika at Dal Mandi and estimate of work of renovation of Shishu Vatika at Dariba Pan neae MB Hotel Paharganj is under preparation, likely to ready by 15.01.2022	Aforesaid JJ Cluster is in priority list of rehabitation, however proposal has been framed and shall be taken after
makeshift houses (Jhuggis) To Hon'ble Minister UD-VC DUSIB, Request for immediate- strict departmental inquiry to penalize the DUSIB officers/Officials responsible for falsifying the final report of the 2017 survey (conducted by DUSIB) in JJ cluster- Dev nagar for illegal financial gains and conducting new survey in this JJ cluster to ascertain the no. of legible makeshift houses (ihudgis).		To Hon'ble Minister UD-VC DUSIB, Request to renovate and repair the DUSIB toilets that are in dilapidated condition at 75-73 Rhegarpura and Military Road Bapa Nagar adjoining MCD Dhalav.	To Chief Engineer, Request to build/renovate the dilapidated Shishu Vatika at Dalmandi Chowk and Dariba Pan near MB Hotel in Paharganj.	To Chief Engineer, Request to prepare an estimate and expedite the basic amenities work at DB Gupta Road 350 JJ Cluster.
	17/09/20 21 18/10/20 21	21	21	21
3	Ref No- 120089 Ref.No- 120330/18/10/202 1	Ref.No- 120324/18/10/202 1	Ref.No- 120298/18/10/202 1	Ref.No- 120331/ 18/10/2021
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	यह कार्य नीतिगत है.	보 약 의	यह कार्य पुनर्वास विभाग से सम्बंधित है.	तुति हो चुकी है, जिवि जायेगा.	यह कार्य बिजली विभाग, से सम्बंधित है.	यह जे जे क्लस्टर विभाग के ६७५
approval of P&M section.	If's policy matter.	Aforesaid JJ Cluster is in priority list of rehabitation, however proposal has been framed and shall be taken after approval of P&M section.	Pertains to Rehabilitation Section,DUSIB	AA&ES accorded, under call of tender	Pertains to EE E-4	The proposal JJ cluster is not in the list of 675 JJC, however
	To Hon'ble Minister UD-VC DUSIB, Request to change the DUSIB EE approval and expenditure sanction power from 10 lakh to 1 crore on par with GNCT of Delhi PWD EE approval and expenditure sanction power.	To EE Civil-C10, Request to prepare an estimate and expedite the basic amenities work at DB Gupta Road 350 JJ cluster.	To Hon'ble CM, Second Reminder regarding the rehabilitation of Nari Bhatt Community in AC 23 Karol Bagh and request for issuance of directive to PWD and DUSIB for conduction of a joint survey of 125 families from Nari Bhatt community to determine their eligibility or rehabilitation as per Rehabilitation policy of the GNCT of Delhi and facilitate their rehabilitation, at the earliest.	To EE-C10, Regarding installation of Fiber Sheet at Women's Rain Basera/ Shelter Home (Reghar Pura) in AC 23 Karol Bagh.	To EE- E4, Regarding installation of 02 Nos. of Toilet Sheets in DUSIB Toilet (Ladies) at Aram Bagh Cluster in AC 23 Karol Bagh	To EE-C10, Request for providing Cubical
	18/10/20	24/09/20	2/9/2021	12/10/20	12/10/20 21	10/03/20
	Ref. No- 120299	Ref.No- 120125	Ref.No- 119991/2/9/2021	Ref No- 120301/12/10/202 1	Ref No- 120321/12/10/202 1	Ref No- 118608/10/3/2021
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जे जे क्लस्टर की सूची में नहीं है. बिना सूची के जे जे क्लस्टर में कार्य विचाराधीन है.	कार्य करने का आदेश जारी कर दिया गया है.	अपी हिंद	Q-249
providing facilities in unlisted cluster is under consideration.	Recently,Work awarded.	the state of	Toy M. Co.
Toilets at Sarai Rohilla Cluster.	To EE C10, Installation of new water tank Recently,Work awarded. and cleaning the sewer attached to the public toilet in the cluster of Aram Bagh, D.B. Gupta Road, near Rani Jhansi road in AC-23 Karol Bagh.	में द्वार नामी मेखित पनी पर समियानुसार	The light of the second of the
,	3/2/2021	4 255	
,	13 Ref.No- 118063/3/2/2021	मान्नीय विष्णियह	
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दिल्ली शहरी आश्रय सुधार बोर्ड कार्यालय निदेशक (पुनर्वास) मुख्यालय राजा गार्डन, सामने शिवाजी कॉलेज स्पोर्ट कॉम्प्लेक्स नई दिल्ली 110027

पत्रांक - २१६/ ३५ मियाशक (धुनेनात)/ स्वट्याल्य)/2021

दिनांक - 30-12-21

विषय : अतारांकित प्रश्न संख्या 138 का उत्तर निम्न है :

माननीय विधान सभा सदस्य श्री विशेष रवि द्वारा पूछे गए प्रश्न का उत्तर निम्न है :-

	प्रश्न	उत्तर
क.	120359, दिनांक 23.10.2021	माननीय सदस्य की शिकायत की जांच "दिल्ली शहरी आश्रय सुधार बोर्ड" द्वारा की जा रही है ।
ख.	इन पत्रो पर कारवायी में विलम्भ के क्या कारण है तथा इसके लिए कौन कौन कर्मचारी उत्तरदायी है पूर्ण विवरण दे ?	दिल्ली शहरी आश्रय सुधार बोर्ड द्वारा माननीय सदस्य के शिकायत पत्र की जाँच अभी जारी है । पत्र 02.11.2021 को शाखा में प्राप्त हुआ तत्पश्चात जाँच शुरू की गई, अन्य कोर्ट से सम्बंधित सर्व में व्यस्तता के कारण जांच में कुछ समय लग रहा है । जाँच पूर्ण होते ही माननीय सदस्य को सूचित कर दिया जाएगा ।

Simo

निदेशक (पुनर्वास)

Chair ra

Coulmy e on Salary and Other Allowances of Members of Delhi Legislative Assembly

Chairman

N. C. Joshi Hospital

Member

A & U Tibbia College and Hospital

Member

Committee on Welfare of Scheduled

Caste and Scheduled Tribes

Member

Committee on Public Accounts Delhi Legislative Assembly

> Hon'ble Minister DUSIB. GNCT of Delhi Delhi Secretariat, IP Estate, Delhi 110002.



@1/11/2021



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Karol Bagh, AC-23 I-16/542, Military Road, Bapa Nagar

Karol Bagh, New Delhi-05 Mobile: +91 9953758914

Mobile: +91 8588833423 Help Line No.: 011-25756864 E-mail: delhidys@gmail.com

Ref. No. 12035943 10 2021

Dated 23/10/2021

K-48076/CK

<u>Subject</u>: Request for immediate-strict Departmental inquiry to penalize the DUSIB Officers /Officials responsible for falsifying the final report of the 2017 survey (conducted by DUSIB) in JJ Cluster -- Dev Nagar for illegal financial gains and conducting new survey in this JJ Cluster to ascertain the no. of legible makeshift houses (Jhuggis).

Respected Sir,

Lam writing this letter to bring your long due attention to the cause of inhabitants of a Cluster - Dev garin AC 23 Karol Bagh.

The JJ Cluster of Dev Nagar in AC 23 Karol Bagh has been inhabited by people since the 1990s.

ክፒhe inhabitants had been living there since long, braving their way through the tough conditions of life and tack of proper living facilities.

In the year 2017, a team of officials from DUSIB (Rehabilitation Department) visited the JJ Cluster - Dev Nagar to carry out a survey in which 119 legible JJ makeshift houses (Jhuggis) were passed in this JJ Cluster by the team conducting the survey. Majority of the Jhuggi inhabitants have complained that the DUSIB Officials/Officers (Rehabilitation Department) (part of the 2017 survey team) included local the names of Local Jhuggis Mafia and non-eligible people for personal-petty financial gains.

Upon seeing the 2017 survey list (Attached with this letter), I have personally identified few cases (06 cases) in the list in which irregularities can be clearly seen. The cases identified by me (in the 2017 survey list-attached), are:

i) Serial No. 1 - Name : Bablu s/o Sher Singh - Sher Singh is a MCD employee.

ii) Serial No. 18 - Name : Joginder s/o Balraj Singh - Balroj Singh has an entry in the list at Serial No. 14. (Father-Son duo have 02 entries (Serial No. 14 and 18) in the survey list)

iii) Serial No. 22 and Serial No. 23 – Name : Shakuntla – Repetition of entry, totaling to 02 entries in the list. couldant (b)

दिल्ली शहरी आश्रय सुधार बोर्ड कार्यालय निदेशक (पुनर्वास) मुख्यालय राजा गार्डन, सामने शिवाजी कॉलेज स्पोर्ट कॉम्प्लेक्स नई दिल्ली 110027

पत्रांक - 🤰 💪

दिनांक - 30-12.21

विषय : अतारांकित प्रश्न संख्या 138 का उत्तर निम्न है :

माननीय विधान सभा सदस्य श्री विशेष रवि द्वारा पूछे गए प्रश्न का उत्तर निम्न है :-

	प्रश्न :	उत्तर
क.	11977, दिनांक 13.08.2021	इस संदर्भ मे माननीय मंत्री, शहरी विकास मंत्रालय की अध्यक्षता मे दिनांक 16.09.2021 को मीटिंग हुई थी, जिसका लिखित ब्योरा दिनांक 23.09.2021 को जारी कर दिया गया था संबंधित पत्र का उत्तर माननीय विधान सभा सदस्य को जारी
ख.	इन पत्रो पर कारवायी मे विलभ के क्या कारन है तथा इसके लिए कौन कौन कर्मचारी उत्तरदाई है पूर्ण विवरान रे ?	सबाधत पत्र का उत्तर माननाय विधान सभा सदस्य का जारा किए गए लिखित ब्योरे के साथ दिनांक 21.12.2021 को भेज दिया गया था माननीय मंत्री की अध्यक्षता में जो मीटिंग दिनांक 16.09.2021 में हुई थी, उसमें निर्णय लिया गया था कि झुग्गीवासियों का पुनर्वास ए.एच.आर.सी (एफोरडेबऐल रेनटल हाउसीइंग कॉमप्लेएक्स) के कारण संभव नहीं है इसीलिए दिल्ली शहरी आश्रय सुधार बोर्ड द्वारा कोई भी कार्यवाही अभी अपेक्षित नहीं है

ज्याप्प निदेशक (पुनर्वास) Dy Director (REHAB)
UUSIB, Rala Garden, N.D.
Recelpt No. 33

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OFFICE OF THE MINISTER OF HOME, HEALTH, POWER, PWD, INDUSTRIES, & URBAN DEVELOPMENT Govt. of National Capital Territory of Dolhi A-Wing, 7th level, Delhi Secretariat, IP Estate, New Delhi – 110002.

No OSD (UD)/Min Health/2021/ 129 You

Dated: 23.09.2021

MINUTES OF MEETING

A was held on 16.09.2021 at 03.00 PM under the Chairmanship of Hon'ble Mouster (UD). Sh. Vishesh Ravi, Hon'ble MLA AC-23 along with the officers as per Annexure 'A' attended the meeting. The following issues were discussed:

 Consideration of 2019 Survey by DUSIB to ascertain the number of eligible jhuggies in Dev Nagar JJ Cluster and inclusion of 17 Eligible Dwellers left out in the Survey in the final list

Sh. Vishesh Ravi, Hon'ble MLA Karol Bagh raised the issue for conducting survey in respect of Remaining 17 JJ dwellers left out in the final survey. The officers of DUSIB brought out that the joint survey of JJ Basti situated on DUSIB land at Dev Nagar was conducted in the year 2017 wherein 119 units were found. After joint survey, the list of these JJ dwellers was pasted at site and objections, if any were invited thereupon. No objection was received and thus the survey became final. It seems that the JJ Dwellers have come up atter 2017. It was informed that DUSIB in its 29th Board meeting held on 25.09.2020 has decided that eligible JJ dwellers of Dev Nagar may be temporarily shifted in the flats constructed under JNNURM scheme at Sector 16B Dwarka.

Hon'ble Minister indicated that the process for rehabilitation of eligible dwellers may not be feasible in view of the decisions of Government of India to utilize all the flats constructed under JNNURM Scheme for the purpose of Affordable Rental Housing Complex Scheme.

2. Rehabilitation of Jhuggies of 350 Terminal Cluster Desh Bandhu Gupta Road AC 23, Karol Bagh and Interim permission to them for conduction of normal/daily activities until rehabilitation

It has been informed by the officers of H&FW Department, GNCTD that the possession of land has never been handed over by DDA to them. It was decided by Secretary, H&FW Department, GNCTD in the meeting held on 31.01.2019 to refund the amount of Rs. 1,90,43.430/- deposited by N.C. Joshi Hospital towards relocation charges. Accordingly, DUSIB has already refunded the said amount on 03.10.2019 to N.C. Joshi Memorial Hospital. DIJSIB rehabilitates JJ Bastls on the request of concerned Land Owning Agencies after receipt of relocation charges. At present there is no request for rehabilitation of this JJ bastl. As such no action is pending on the part of DUSIB.

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3. Streamlining the process of treatment of EWS Category Patients at Sir Ganga Ram Hospital

It was informed by Dr. RN Das, In-Charge EWS, DGHS that show cause notice has been served upon Sir Ganga Ram Hospital for not following proper procedure in case of treatment of EWS category patients. Necessary actions will be taken on receipt of reply to the show cause notice. The Hon'ble MLA suggested that

- 1. A Liaison Officer needs to be posted to overview the arrangements for EWS patients.
- 2. A committee may also visit Sir Ganga Ram Hospital to have a firsthand information about the procedure being followed for EWS patients.

Copy to:

1. Sh. Vishesh Ravi, Hon'ble MLA AC-23

2. Addl. Chief Secretary, UD, GNCTD

3. Pr. Secretary (Health), GNCTD

4. Medical Superintendent, NC Joshi Hospital

5. DGHS

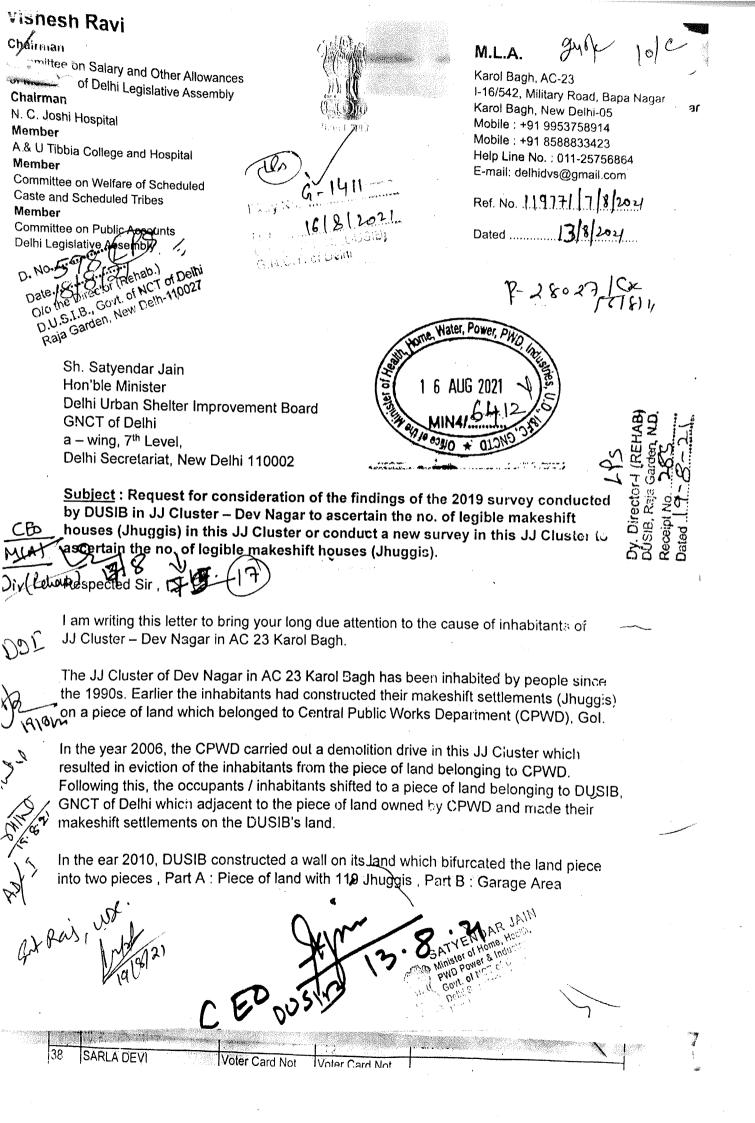
CEO, DUSIB.

7. OSD (Health) to Hon'ble Minister

Copy for information to:

1. The Secretary to Hon'ble Minister (UD)

2. The Sr. PA to Hon'ble Minister (UD)



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(inclusive of 20 Jhuggis which are adjacent to the wall on the side of the shuggi area)

The inhabitants have been living there ever since, braving their way through the tough conditions of life and lack of proper living facilities

In the year 2017, a team of officials from DUSIB visited the JJ Cluster. Dev Nagar to carry out a survey in which 119 legible JJ makeshift houses (Jhuggis) were passed to this JJ Cluster by the team conducting the survey.

(Due to these 20 Jhuggis being on the other side of the wall, they were left out of the count in the 2017 survey but were considered on the basis of merit in the 2019 survey as they had complete documents to support their case.)

However, in the year 2019, a team of officials from DUSIB visited the JJ Cluster Cov Nagar to carry out a survey again. Upon conducting a survey,175 legible makeshift houses (Jhuggls) were passed in the JJ cluster this time, by the team conducting the survey. The break-up of this survey is 175 = 119 + 20 + 36, in which

175: Total no. of Jhuggis

119 : Jhuggis which were counted in 2017 and 2019 survey by DUSIE

29: Jhuggis beyond the wall on the DUSIB land which were counted in the 2019 survey but were left out in the 2017 survey

36 : Jhuggis in the adjacent lane of North Delhi Municipal Corporation

Now, numerous people live in the fear that they will have no place to live as on 30.07.2021, a team from the Contractor / Agency (to whom DUSIB awarded the tender for rehabilitation) visited the JJ Cluster – Dev Nagar for eviction of the 20 Jhuggis.

In this connection, I request you the following:

- 1. Accepting the findings of 2019 survey conducted by DUSIB in JJ Cluster Dev Nagar in which 175 makeshift houses (Jhuggis) were ascertained & passed as legible. (With special focus on rehabilitation of the 119 + 20 arithmetic) Inclusion of the 20 Jhuggis should be done in the rehabilitation program designed for the JJ Cluster Dev Nagar.
- 2. Conduct a new survey in the JJ Cluster Dev Nagar to ascertain the no. of makes in the houses (Jhuggis) legible to be allowed in this DUSIB land & intimate (If Point 1 cannot be taken into consideration)

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Kindly ensure that no legible makeshift house (Jhuggi) is left out in & the inhabitants of the JJ Cluster get justice as guaranteed to every citizen of this country by the Constitution of India.

Thanking you.

Vishesh Ravi

DELHI URBAN SHELTER IMPROVEMENT BOARD GOVT. OF NCT OF DELHI (REHABILITATION BRANCH)

RAJA GARDEN, OPPOSITE SHIVAJI COLLEGE, NEW DELHI-110027

D.D./Rehab./I/2021/D-308 No.

Dated: - 21 - 12 - 2021

To.

Sh. Vishesh Ravi Ji, Hon'ble MLA, Karol Bagh, AC-23 I-16/542, Military Road, Bapa Nagar, Karol Bagh, New Delhi- 110005

Sub:- Request for consideration of the findings of the 2019 survey conducted by DUSIB in II Cluster-Dev Nagar Karol Bagh to ascertain the no. of legible makeshift houses (jhuggies) in this [] Cluster or conduct a new survey in this [] Cluster to ascertain the 17 no. of legible makeshift houses (jhuggies).

Respected Sir,

This has reference to your letter No. 119771/7/8/2021 dated 13.08.2021, regarding conducting survey in respect of remaining 17 JJ dwellers left out in the final survey conducted by DUSIB in JJ Cluster Dev Nagar Karol Bagh.

In this regard, it is informed that the issue for conducting survey in respect of remaining 17 JJ dwellers left out in the final survey was raised in the meeting held on 16.09.2021 at 3.00 PM under the chairmanship of Sh. Satyender Jain, Hon'ble Minister (UD)/Vice Chairman, DUSIB which was attended by your good self alongwith the other officers of DUSIB. The officers of the DUSIB brought out that the joint survey of JJ Basti situated on DUSIB land at Dev Nagar was conducted in the year 2017 wherein 119 units were found. After joint survey, the list of these JJ dwellers was pasted at site and objections, if any were invited thereupon. No objection was received and thus the survey became final. It seems that the JJ Dwellers have come up after 2017. DUSIB in its 29th Board meeting held on 25.09.2020 had decided that eligible JJ dwellers of Dev Nagar may be temporarily shifted in the flats constructed under JNNURM scheme at Sector 16B Dwarka.

Further, Hon'ble Minister indicated that the process for rehabilitation of eligible dwellers may not be feasible in view of the decisions of Government of India to utilize all the flats constructed under JNNURM Scheme for the purpose of Affordable Rental Housing Complex Scheme.

In view of above, at this stage no action may be taken by DUSIB. Copy of Minutes of the meeting held on 16.09.2021 is enclosed for ready reference.

Encl:- As above

Yours faithfully,

Director (Rehab)-I